

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri M. S. Gurupadaswamy): (a) to (d). The information is being collected from the Andaman and Nicobar Administration and will be laid on the Table of the House in due course.

Border Roads Organisation

5213. Shri Yajna Dutt Sharma:
Shri R. S. Vidyarthi:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether it is a fact that the Border Roads Organisation purchased jeeps, trucks, tractors and bull dozers without inviting tenders,

(b) whether these vehicles were given to contractors for road building in the border areas of Rajasthan on hire-purchase basis,

(c) whether it is also a fact that construction has lagged behind and whether vehicles are being used by contractors elsewhere for other purposes;

(d) whether Government propose to entrust this enquiry to the Central Bureau of investigation; and

(e) if not, the reasons therefor?

The Deputy Minister in the Ministry of Transport and Shipping (Shri Bhakt Darshan): (a) The Border Roads Organisation in Rajasthan purchased Jeeps, Trucks and Tractors, and not Bull Dozers. While Jeeps and Trucks were purchased by them on rates fixed by the Directorate General of Supplies and Disposals, the tractors were purchased on the rates approved by the Ministry of Industry.

(b) The Government of Rajasthan sanctioned loans to the contractors in the shape of vehicles out of their own Departmental Charges under the terms and conditions approved by that Government.

(c) The progress of the construction of the roads has been according to the schedule drawn up from time

to time by the Government of India; and according to the information supplied by the Government of Rajasthan, the vehicles are being used on the works, for which they were purchased.

(d) & (e). As the matters relating to the purchase and the use of those vehicles, concern the State Government of Rajasthan, it is, therefore, for them to consider, whether any enquiry is necessary

भारतीय खाद्य निगम के गोदाम (भोपाल)
से चोरी

5214. श्री यशवन्त सिंह कुशवाह :
क्या खाद्य तथा कृषि मन्त्री यह बताने की
कृपा करेंगे कि :

(क) क्या सरकार को पता है कि भारतीय खाद्य निगम के भोपाल के छोवा रोड स्थित बड़े खाद्य गोदाम से हाल में भारी मात्रा में खाद्यान्न चुराया गया था ; और

(ख) यदि हाँ, तो उसका व्यौरा क्या है और इस मामले में क्या कार्यवाही की गई है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्ना-साहिब शिन्दे) : (क) और (ख). दो भरे बोरो और दो छोटे पैकेज, जिनमें कुल मिलाकर लगभग 3 विटल गेहूँ था, को चुराने के लिए चोरो ने प्रयत्न किया था लेकिन स्टाफ की सतर्कता से वे उन्हें कुछ गज की दूरी से भागे न ले जा सके और छोड़ कर भाग गये। इसकी रिपोर्ट बाने में दर्ज करा दी गई है।

Delhi Milk Scheme

5215 Shri Ram Charan: Will the Minister of Food and Agriculture be pleased to state:

(a) the total number of Officers in the Delhi Milk Scheme on deputation, who have been appointed on the various posts with the commencement

of this project upto the 31st March, 1967,

(b) the expenditure incurred on their Deputation Allowances upto the 31st March, 1967, and

(c) the reasons for appointing Officers on deputation in the Delhi Milk Scheme?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) 30

(b) Rs 66 017 55

(c) Delhi Milk Scheme was set up in November, 1959. Being a new Organisation it was considered necessary in the public interest that competent and experienced officers should be appointed without delay. With the finalisation of the Recruitment Rules for a number of posts the number of such officers has been reduced to only 9 at present.

Overtime Allowance in Delhi Milk Scheme

5216 **Shri Ram Charan:** Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that the Delhi Milk Scheme has been incurring expenditure of more than rupees sixty thousand annually on overtime allowance during the last five years and

(b) if so the steps adopted to minimise such a huge expenditure in the Delhi Milk Scheme?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) The overtime allowance paid to the employees of the Delhi Milk Scheme during the last five years was Rs 12,30,576 43 which on an average works out to Rs 248,115 per year

(b) The Delhi Milk Scheme authorities have been trying to minimise the expenditure on O.T.A. Checks

are carried out on overtime duties performed. Staff is deputed on overtime only when this is unavoidable.

ग्रान्ध प्रदेश में तम्बाकू का स्टॉक

5217. **श्री यशवन्त सिंह :**

श्री रामगोपाल शालवाल :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह मंच है कि ग्रान्ध प्रदेश में तम्बाकू का बड़ा स्टॉक जमा हो गया है, और

(ख) यदि हा, तो इसकी बिक्री के लिये क्या कार्यवाही करने का विचार है?

खाद्य, कृषि, सामुदायिक विकास तथा महत्कार संशालय में राज्य मंत्री (श्री अन्नासाहेब शिन्डे) जी हा, लगभग 10 मिलियन कि० ग्राम मन-क्यूडें (नाटु) तम्बाकू इकट्ठा हो गया है ।

(ख) बिक्री योग्य मात्रा तथा किस्म का अनुमान लगाने के लिए स्टॉकों का सर्वेक्षण किया जाएगा। मिश्रित निर्माताओं का बिक्री योग्य तम्बाकू का कुछ भाग खरीदने के लिए प्रेरित किया जाएगा। यू० ए० आर० सीरिया तथा सुडान को निर्यात करने के लिए भी प्रयत्न किए जायेंगे क्योंकि ये देश नाटु तम्बाकू खरीदने में दिलचस्पी रखते हैं। तम्बाकू निर्यात वृद्धि परिषद को कहा गया है कि वह इन देशों में हमारा दूतावासों को नमूने भेजे। इन देशों में सेल्ज टीम भेजने के सम्बन्ध में एक प्रस्ताव पर भी विचार हो रहा है।

मध्य प्रदेश में पंचायतों और जिला परिषदों की स्थापना

5118. **श्री यशवन्त सिंह कुशवाह :**
क्या खाद्य तथा कृषि मंत्री 4 अप्रैल, 1967 के